

VALEDICTORY REMARKS BY THE HON. SPEAKER

27.7.2020

Hon. Members, in the backdrop of the Covid-19, pandemic, we conclude the Twelfth Session, 2020.

In this Session, 49 Starred and 138 Unstarred Questions, were admitted and 2 Starred Questions were orally answered.

Besides, 9 Ordinances and 148 Papers were laid on the Table of the House. The assent of the Hon. Governor to 7 Bills passed by the Seventh Legislative Assembly of the State of Goa during its Eleventh Session, 2020, was reported by the Secretary, Legislature. The Business Advisory Committee Report was presented. The Demands for Grants for the year 2020-2021 was moved, voted and passed and the corresponding – The Goa Appropriation (No. 2) Bill, 2020 (Relating to the Budget for the year 2020-2021) was introduced, considered and passed. The Supplementary Demands for Grants for the year 2020-2021 (First Batch) were also presented, voted and passed by the House and the corresponding The Goa Appropriation (No. 3) Bill, 2020, (Relating to Supplementary Demands for Grants 2020-2021, (First Batch) was introduced, considered and passed. Besides

11 other Government Bills were introduced, considered and passed by the House.

To conclude I would like to thank the Hon. Chief Minister, Hon. Dy. Speaker, Hon. Leader of the Opposition, Hon. Ministers, Hon. MLAs' and all the Government officials for their efforts taken to make this Session a successful one.

The National Anthem was played at the conclusion of the Session.

I now adjourn the House *sine die*.